52	Written An	iswers to	[RAJYA	SABHA]	Starred	Questions
	9.	DD-Gujrati				
	10.	DD-Kasmir				
	11.	DD-North-east				
	12.	DD-Oriya				
	13.	DD-Podighai				
	14.	DD-Sahyadri				
	15.	DD-Saptagiri				
	16.	DD-Malayalam				
	17.	DD-Punjabi				
	18.	DD Bihar w.e.f	01-05-2013	3		
	19.	DD-M.P w.e.f 1	5-05-2013			
	20.	DD-UP w.e.f. 16	5-08-2013			
	21.	DD-Rajasthan w	v.e.f. 16-08	3-2013		
			1.	Lok Sabha		

Central armed police forces institute of medical sciences

Rajya Sabha

2.

*195 SHRI NAND KUMAR SAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government proposes to establish a Central armed police forces institute of medical sciences in the country, if so, the details in this regard;
 - (b) the details of the facilities likely to be provided in the said institute; and
- (c) the details of the expenditure likely to be incurred in establishment of the institute along with the details of funds so far allocated and by when it would start functioning?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (c) The Government has approved establishment of a Central Armed Police Forces Institute of Medical Sciences (CAPFIMS), along with a 500-bed

Written Answers to

General Hospital, a 300-bed Super Speciality Hospital, a Nursing College and a School of Paramedics, at an estimated cost of Rs. 1368.53 crore. Sanction order has been issued by MHA on 22.10.2013. A sum of Rs. 1300.00 crore has been allocated to CAPFIMS under Plan Scheme for the 12th Five Year Plan (2012-13 to 2016-17). An amount of Rs. 193.50 crore has been allotted in Budget Estimate 2013-14 for this purpose. The time for commencement of the functioning of the Research and Referral Hospital is given as 2016-17 and that for the Academic services as 2017-18.

Increase in incidents of road rage

*196 SHRIMATI T. RATNA BAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the incidents of road rage have considerably increased in the country;
- (b) if so, the State-wise details thereof during each of the last three years and the current year, like the number of persons killed /injured including public representatives due to road rage separately; and
- (c) the steps being contemplated/taken to check such cases in future in coordination with State Governments, with some action plan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) and (b) Data relating to road rage are not maintained certainly. However, the details of number of cases of road accident cases, persons injured and persons died during 2010, 2011 and 2012 are given in the Statement (*See* below).

(c) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and, therefore, has continued to urge to the State Governments/UT Administrations (to give more focussed attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime.